

Statement

Sl. No.	Number of Adult Education Centres opened during 1980-81 to 1986-87		Number of beneficiaries during 1980-81 to 1986-87	
	Central Sector	State Sector	Central Sector	State Sector
1. Phulbani	3000	95	91197	2850
2. Keonjhar	3000	95	90000	2850
3. Sundargarh	2100	175	64260	5347
4. Koraput	2100	1075	63000	32250
5. Mayurbhanj	3000	195	93986	05850

Reduction of Penalty on Cancellation of Tickets

5450. SHRI A. JAYAMOHAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have a proposal to reduce the 50 per cent cut as penalty in the cost of the tickets in case of cancelling the same within 24 hours of start of Journey to 25 per cent or a maximum of Rs. 50 whichever is less in case of sleeper and first class etc.; and

(b) whether Government would consider to reduce the penalty to a minimum value equivalent to 15 per cent of the total cost of the ticket in case the journey is cancelled within 24 hours of the departure of the train in case of second class tickets ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) and (b). No, Sir. There are no such proposals under consideration.

Katni Bypass on National Highway No. 7

5451. SHRI AJAY MUSHRAN : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the steps being taken to ease the traffic congestion on National Highway No. 7 when it passes through Katni (District Jabalpur);

(b) whether a diversionary bypass for Katni on National Highway No. 7 (Purani-Khirahni) has been sanctioned; and

(c) if so, the details thereof; and

(d) the total amount allotted in the Seventh Plan for this purpose and the allocation made during 1986-87 and proposed during 1987-88 ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) The existing National Highway No 7 passes through Katni Town from Km. 367 to 369. This section of the National Highway has been declared as unsuitable urban link.

(b) and (c). There is a proposal to provide a bypass around Katni Town during the 7th Plan. The proposals for the alignment for the bypass have not yet been projected by the State Government.

(d) A provision of Rs 9.00 lakhs has been included in the Seventh Plan for acquisition of land for the proposed bypass. The question of taking up the work of construction will arise after the alignment is finalised and the land has been acquired.

Airport for Gulbarga

5453 SHRI V.S. KRISHNA IYER : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether it is proposed to construct an airport at Gulbarga for introducing Vayudoot services;

(b) if so, the amount so far earmarked;